

given to Unstarred Question No. 111 on the 2nd November, 1966 and state:

(a) whether various Government agencies have since collected information or made enquiries in regard to Amin Chand Pyarelal Group of firms which had been black-listed or penalised;

(b) if so; the details thereof; and

(c) if not, how much more time is likely to be taken therefor?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) to (c). Question No. 111 referred to by the hon. Member was very wide and vague inasmuch as it did not indicate the type of information/inquiries, the hon. Members then had in view. However, different Ministries of the Government of India have been requested to furnish the information in respect of that question as it stands. Replies from some of them are still awaited.

If, however, the hon. Member has in view the recommendation of the Public Accounts Committee (Third Lok Sabha)—50th Report, attention is invited to the reply given by the Minister of Steel, Mines and Metals to Starred Question No. 171 on the 31st March, 1967. The Ministry of Steel, Mines and Metals have already set up a Committee known as the Committee of Enquiry (Steel Transactions).

Major Industrial Houses

870. Shri Shiva Chandra Jha: Will the Minister of Industrial Development and Company Affairs be pleased to state the five major industrial Houses, (like Birla, Tata etc.) and how much out of the total capital stock in the Indian economy is, jointly or individually under their control?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): On the basis of the available data regarding paid-up capital and net assets for 1963-64, the Monopolies Inquiry Commission classified the following five industrial houses as the top ones:—

1. Tata
2. Birla
3. Martin Burn
4. Bangur
5. The Associated Cement Companies Ltd.

The latest data regarding the total capital stock in the Indian economy are not readily available. A survey conducted by the Reserve Bank of India roughly estimated the aggregate tangible wealth of the country which is the same as the capital stock including land, as Rs. 55,800 crores for the year 1960-61. On the basis of these figures the individual share of these business groups of the total tangible wealth of the country works out as below:—

Rank	Name of business group	Total No. of Cos. in the group	Paid-up Capital	Net Assets (Rs. crores)	Percentage of the net assets to the total tangible wealth.
1.	Tata	53	102.3	417.7	0.75
2.	Birla	151	76.3	292.7	0.53
3.	Martin Burn	21	22.3	149.6	0.27
4.	Bangur	81	19.7	77.9	0.14
5.	The Associated Cement Companies Ltd.	5	24.2	77.4	0.14